

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/3721/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the th 27 May, 2022.

Sub: **Restricted Holiday and station leave.**

Ref:- Your letter No. DJK.1-5/22/781, dtd. 27.05.2022 and this Registry's letter No. HC.VII-37/2013/3489/A, dated 24.05.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Restricted Holiday on 30.05.2022 and to extend the station leave till the morning on 31.05.2022. The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

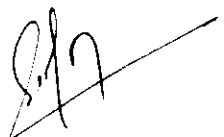
Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/3722/ A dated , 27-05-2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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